## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP NO. 30/59/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Mr. M.A. Penjwani Vs. Alfa Impex Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner:

Mr. Pankaj Gupta, Advocate

For the Respondent:

Mr. Abhishek Kumar, & Ms. Arushi Gupta,

Advocates for R-1 & 5.

## ORDER

Request for adjournment is made on behalf of the Respondent on the ground that their counsel is in personal difficulty.

At request, adjourned to 26th February, 2018.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)